

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/_ /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Chandan Das
District & Sessions Judge,
Tinsukia.

Dated Guwahati the July, 2021

Sub: **Casual leave and station leave permission.**

Ref:- Your letter No. DJT/4045/2021, dtd. 27.07.2021,

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for two days on 30.07.2021 and 31.07.2021, along with station leave permission, with your official vehicle, at your own cost, from the morning of 30.07.2021 till the evening of 01.08.2021. Further, the Addl. District & Sessions Judge, FTC No.2, Tinsukia and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-49/2000/ 3111 /A, dated 28/07/2021 .

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Sd/-